

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 09.02.2017.

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : CP 139/16  
PETITION NUMBER : TP 177/17  
NAME OF THE PETITIONER (S) : WEG INDUSTRIES (INDIA) PVT. LTD  
NAME OF THE RESPONDENT (S) : ---  
UNDER SECTION : 391-394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	BHUVANA S.P. DUA ASSOCIATES. 9916316160	PETITIONER.	
	SINCHANA M.R. [9945320087]	Counsel for ROC	

Counsel for petitioner is present. He has filed 1 additional set of copies. He has also filed synopsis. He is directed to file one more set of copies. Ms. Sinchana M.R., counsel for ROC is present. Counsel for ROC requested time to furnish 2 sets of affidavit. Notices to go to OL, ROC and RD. Registry to issue notices to OL, ROC and RD.

Posted to 06.03.2017.

MEMBER (J)

MEMBER (T)